## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 344 OF 2016**

# Dated: 13<sup>th</sup> November, 2018

#### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

## In the matter of:

NLC India Ltd.		Appellant(s)
Versus Central Electricity Regulatory Commission & Anr		Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya Mr. S. Dhanashekaran	
Counsel for the Respondent(s) :	Mr. Manu Seshadri Mr. Janir Rana for R-1 Mr. S. Vallinayagam Ms. Amali for R-2	

# ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 14-12-2018.

(S. D. Dubey) **Technical Member**  (Justice Manjula Chellur) Chairperson

tpd/js